COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 201 OF 2014 & IA NOS. 316, 392 & 394 OF 2014 & IA NO. 287 OF 2015

Dated: 23rd October, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Reliance Infrastructure Ltd. ... Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Hasan Murtaza

Counsel for the Respondent(s) : Ms. Shruti Dass

Mr. Buddy A. Ranganadhan for R-1

Mr. Abhishek Munot Mr. Kunal Kaul Mr. Akshat Jain

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>09.11.2017.</u>

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson